

OA-1607/04

24.1.2006

Hon. Mr. A.K. Bhatnagar, J.M.

Hon. Mr. D.R. Tiwari, A.M.

None for the applicant, even in the revised call. Shri A. Dwivedi holding brief of Shri N.P. Singh, learned Counsel for the respondents is present.

It is also found that no rejoinder has been filed in this case in spite of the fact that the counter was filed way back on 14-2-2005.

It appears that the applicant is not interested in pursuing the matter any more. Accordingly, the O.A. is dismissed in default and for non-prosecution.

[Signature]
A.M.

[Signature]
J.M.

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